

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL BENCH : COURT-I

CAA-373/PB/2017

In the matter of :

Konark Cinema (P) Ltd
And Naarad Media (P) Ltd

...PETITIONER

SECTION :

Under Section 241 to 244

Order delivered on 16.3.2018

Coram :

R. Varadharajan,
Hon'ble Member (Judicial)

Ms. Deepa Krishan,
Hon'ble Member (Tech.)

For the Petitioner

For Objectors

For the Respondent

For the Intervener

: Mr. Sanjeev Jain, Advocate

: Ms. Deepika Shori, Advocate

:

: Ms. Lakshmi Gurung, Standing Counsel for
Income tax Deptt. , Mr. C. Balooni,
Co. Prosecutor and Mr. Ajeyo Sharma, for OL

ORDER

Due to paucity of time and also in view of the Hon'ble Member (Tech.) sitting in the Principal Bench and Second Bench, New Delhi, the matter was not able to be taken up. Hence, the same is adjourned to 06.4.2018.

List on 06.4.2018.

- Sel -

(DEEPA KRISHAN)
MEMBER (JUDICIAL)

- Sel -

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit